

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.632
TO BE ANSWERED ON THE 25TH JUNE, 2019

FASAL BIMA YOJANA

632. SHRI PRATAPRAO JADHAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken/proposes to take steps to increase the amount under 'Fasal Bima Yojana' to enable the farmers to overcome the crop losses and provide them assistance in their financial constraints in view of the pathetic condition of the farmers and meager payment of insurance money to them;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): Pradhan Mantri Fasal Bima Yojana (PMFBY) has been launched from Kharif 2016 to provide a simple and affordable crop insurance product to ensure comprehensive risk cover for crops of farmers against all non-preventable natural risks from pre-sowing to post-harvest, to provide adequate claim amount and timely settlement of claims. Government has included various features like very low premium rates i.e. maximum 1.5% for Rabi, 2% for Kharif food and oilseed crops and 5% for commercial/horticultural crops and remaining part of the actuarial/bidder/premium is paid by the Government; equating of sum insured with scale of finance to provide maximum risk coverage and adequate claim amount etc. to increase the benefit/ admissible claims under PMFBY to farmers.

With a view to ensure adequate compensation to farmers in cases of crop losses, the sum insured has been equated with Scale of Finance of that crop which is reviewed every year.
